Central Administrative Tribunal Principal Bench: New Delhi

OA.No.1874/99

New Delhi . this the 27th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J) Hon'ble Mrs. Shanta Shastry, Member (A)

Pan Singh S/o Shri Gopal Singh R/o D-12, Sector-4, Raja Bazar DIZ Area, Gole Market, New Delhi.

...Applicant

(By Advocate: Shri H.C. Sharma)

Versus

- U.O.I. through Secretary, Ministry of Health and Family Welfare, Nirman Bhawan, New Belhi.
- Deputy Secretary, (Administration) Govt. of India Ministry of Health & FW Deptt. of Family Welfare Nirman Bhawan, New Delhi.
- 3. Under Secretary (Est.IV) Ministry of Health & Family Welfare Govt. of India, Nirman Bhawan, New Delhi.

...Respondents

ORDER (Oral)

By Reddy, J.-

Heard the counsel for applicant.

grievance of the applicant is that the applicant is a Head Packer in the Ministry Health w.e.f. 4.4.96 on regular basis. The applicant is working in the Mass Mailing Unit (in short MMU) in the Ministry of Health & Family Welfare and is in the pay scale of Rs. 2650-4000 whereas the pay scale attached to the post of Head Packer and other department of the Govt. of India is 3050-4590. He, therefore, made

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case of the applicant that the remedy of review is provided under the rules.

We deem it fit to dispose of the OA without issuing notice, at the admission stage directing the respondent No. 2 Chief Personnel Officer to dispose of the review within a period of 45 days' from the date of receipt of a copy of this order.

The OA is disposed of accordingly. No costs.

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(Mrs. Shanta Shastry) Member (A) harmaline

(V. Rajagopala Reddy)
Vice-Chairman (J)

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